NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

: CP/185/2017

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: SHEGO LOGISTICS PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Rajasekhar UK

Dy Ree coursel for the applicant company

ORDER

Counsel for Applicant present. Deputy RoC also present. Counsel for the Applicant has submitted an affidavit stating therein that the Applicant is a shareholder in the Applicant Company, though he is also the Director of the Applicant Company. The Affidavit is placed on record; copy of the same is given to the other side. The Deputy RoC has prayed for adjournment for submitting final arguments. At request, time is enlarged. Put up on 22.12.2017 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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